

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2628
ANSWERED ON:09.12.2014
SUGGESTION OF BADMINTON TENNIS PLAYERS
Reddy Shri Ponguleti Srinivasa

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the Indian Badminton/ Tennis players have suggested that entry regulations should be changed to reduce China's monopoly of badminton titles and they also pointed that three players per country should be allowed instead of four;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take up the matter with appropriate authorities to consider the same suggestions; and
- (d) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) Yes, Madam.

(b) Badminton Association of India (BAI) has informed that the Indian badminton player, Ms. Saina Nehwal had suggested that for Olympics and World Championships, three entries per nation per event should be allowed instead of the present rule of sending four players for each country. The Badminton World Federation (BWF) regulations prescribe that in the case of four entries from one member country in an event, each player is drawn in separate quarters. All India Tennis Association (AITA) has informed that no such suggestion has been received from any tennis player.

(c) & (d) Madam, framing of rules/regulations is in the purview of the concerned national & international sports bodies. Government does not interfere in their internal functioning.